NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 132 (ND)/2011 RT No.41/Chd/CHD/2016

...Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

Present: Mr. Vikas Garg, petitioner No.1 in person.

None for petitioner No.2.

Mr. Neeraj Mohindroo, Director of M/s. James Hotels Ltd for

respondents No.1 to 7.

Ms. Poonam Verma, Advocate for respondent No.8.

Adjournment on behalf of respondents No. 1 to 7 is requested because of the inability of the arguing counsel to be present today. In the interest of justice, the matter is adjourned to 26.05.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

-Sd1-

(Deepa Krishan) Member (Technical)

May 12, 2017